

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2610
TO BE ANSWERED ON 17.03.2022

SCHEME FOR SC/ST ENTREPRENEURS

2610. SHRI RAJENDRA AGRAWAL:
SHRI P.P. CHAUDHARY:
SHRI JAGDAMBIKA PAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether there is any record maintained by the Government for the ventures owned by SCs/STs;
- (b) if so, the details thereof;
- (c) whether the Government has proposed scheme for nurturing the SC/ST entrepreneurs and to increase the share of goods produced by SC/ST ventures there along with providing easy financial services to SC/ST entrepreneurs;
- (d) if so, the details thereof;
- (e) the details of industrial plots owned by SC/ST Entrepreneurs;
- (f) the details of SC/ST entrepreneurs who are beneficiaries of Stand-Up India scheme of the Government; and
- (g) whether the Government has any data related to Social Vulnerability Index and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a)&(b): The total number of SC/ST MSMEs which have registered on the Udyam Registration (UR) portal as on 14.03.2022 and has been classified as micro, small and medium enterprises are 6,81,065 (micro - 6,75,985; small - 4,858; medium – 222).

(c)to(g): The Ministry of Micro, Small and Medium Enterprises (MSME) has launched National Scheduled Caste and Scheduled Tribe Hub (NSSH) in October 2016 to boost entrepreneurship among SC/STs and facilitate them for participation in public procurement process of the central Ministries/Departments and CPSEs. The hub has taken several interventions which include capacity building programmes; market linkage programmes viz., participation in domestic and foreign exhibitions, organisation of Special Vendor Development Programme, workshops/awareness programmes; subsidy for registration under Single Point Registration Scheme; subsidy for enrollment on Government promoted e-commerce portals such as GeM, e-khadi, TRIFED, Tribes India, MSME Mart, etc. As reported on MSME Sambandh Portal, the procurement from SC-ST MSEs has increased significantly to Rs. 819.21 Cr. in FY 2021-22 (as on 15.03.2022) in comparison of Rs. 544.72 Cr. in FY 2017-18 of total procurement from MSMEs.

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In addition, the Ministry of Social Justice and Empowerment has started “Venture Capital Fund for Scheduled Castes (VCF-SC)” to promote entrepreneurship among the Scheduled Castes) and to provide concessional finance to them. They have also launched “Ambedkar Social Innovation Incubation Mission (ASIIM)” to boost entrepreneurship and innovation among the SC students / youth (including SC women youths).

Department of Financial Services, Ministry of Finance, under the Stand Up India Scheme, also facilitates loans from Scheduled Commercial Banks (SCBs) of value between Rs. 10 lakh and Rs.1.00 Cr. to at least one Scheduled Caste (SC) or Scheduled Tribe (ST) borrower and one woman borrower per bank branch for setting up a greenfield enterprise in manufacturing, services and trading sector including activities allied to agriculture. As on 28.02.2022, the number of beneficiaries belonging to SC and ST category are 19,126 and 6,393 respectively.

Further, the data on industrial plots owned by SC/ST Entrepreneurs is not maintained by the Ministry. However, the Ministry implements various schemes and programmes for promotion and development of MSME Sector including SC/ST entrepreneurs namely, Prime Minister’s Employment Generation Programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promoting Innovation, Rural Industry & Entrepreneurship (ASPIRE), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Micro and Small Enterprises Cluster Development Programme (MSE-CDP), Entrepreneurship and Skill Development Programme (ESDP), etc.
